



**Central Administrative Tribunal
Principal Bench: New Delhi**

O.A. No. 2094/2021

This the 23rdday of September, 2021

Through Video Conferencing

**Hon'bleMs. Manjula Das, Chairman
Hon'bleMr. Mohd. Jamshed, Member (A)**

Birendra Choudhary, IFS, (Group-A)
Son of Sh. Ramchandra Choudhary,
age 54 years,
presently working as Deputy Conservator Forests,
Working Plan Division,
Andaman Nicobar Islands,
Haddo, Port Blair-744102

...Petitioner

(By Advocate: Shri D.R. Sharma)

Versus

1. Union of India,
Through its Secretary,
Ministry of Environment, Forest and Climate Change
(Vigilance Division),
Room No.402, Agni Wing, Level- IV,
Indira Paryavaran Bhavan,
Jorbagh Road, Aliganj,
New Delhi-110003 . (medce@gov. in)
2. Sh. Debendra Dalai, IFS,
Chief Conservator of Forests and Inquiring Officer,
Chandigarh Administration,
Chandigarh.

...Respondents

(By Advocate: Shri Gyanendra Singh)



ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

At the outset, Mr. D.R. Sharma, learned counsel appearing for the applicant submits that two important documents have not been placed on record. Hence, he seeks permission of the Tribunal to withdraw the OA and file a fresh one with complete documents.

2. Permission is allowed. The OA is dismissed as withdrawn with liberty to file a fresh one with better particulars. There shall be no order as to costs.

**(Mohd.Jamshed)
Member (A)**

**(Manjula Das)
Chairman**

/sd/vb/akshaya/